

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2323 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Narinder Kaur and Others	Harsh Garg
2.	I.A. No. 2324 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Yogesh Kumar Thakkar Vs. Indian Overseas Bank & Ors.	Ritesh D. Patadia
3.	I.A. No. 2329 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1038 of 2024	Vinay Gupta Vs. Oswal Minerals Limited & Ors.	Nipun Gautam

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